

GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE

RAJYA SABHA

UNSTARRED QUESTION NO. 2821
ANSWERED ON - 19/12/2024

FAST TRACK COURTS

2821 Shri Derek O' Brien:

Will the Minister of ***Law and Justice*** be pleased to state:

- (a) the number of Fast Track Courts (FTCs) established in the country during the last five years, State-wise and year-wise; and
- (b) whether it is a fact that West Bengal has the third highest functional FTCs, if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE;
AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a): Establishment of subordinate courts including Fast Track Courts (FTCs) for providing speedy justice in the country lies within the domain of the State Governments who set up such courts as per their need and resources, in consultation with their respective High Courts. The 14th Finance Commission had recommended for setting up of 1800 Fast Track Courts (FTCs) during 2015-2020 for speedy trial of specific cases of heinous nature, civil cases related to women, children, senior citizens, disabled persons, persons infected with terminal ailments etc. and property related cases pending for more than 5 years. The Finance Commission had further urged the State Governments to utilize enhanced fiscal space available through tax devolution for this purpose. The Union Government has requested the State Governments to allocate funds for the setting up of FTCs, from the financial year 2015-16 onward. As per information made available by the High Courts, State-wise details of functional Fast Track Courts (FTCs) for the last 5 years are at **Annexure-I**.

(b): The details of top three states in terms of number of functional Fast Track Courts are at **Annexure-II**.

**STATEMENT REFERRED TO IN REPLY TO PART (A) OF RAJYA SABHA UNSTARRED QUESTION
NO. 2821 FOR ANSWER ON 19.12.2024 REGARDING 'FAST TRACK COURTS'**

State/UT wise details of functional Fast Track Courts

| Sl. No. | Name of State/UT | Number of functional FTCs | | | | |
|--------------------|--------------------------------------|----------------------------------|-----------------------------|-----------------------------|-----------------------------|-----------------------------|
| | | As on 31/12/2020 | As on 31/12/2021 | As on 31/12/2022 | As on 31/12/2023 | As on 31/10/2024 |
| 1. | Andhra Pradesh | 21 | 21 | 22 | 22 | 21 |
| 2. | Andaman & Nicobar Island | 0 | 0 | 0 | 0 | 0 |
| 3. | Arunachal Pradesh | 0 | 0 | 0 | 0 | 0 |
| 4. | Assam | 14 | 16 | 16 | 15 | 15 |
| 5. | Bihar | 33 | 0 | 0 | 0 | 0 |
| 6. | Chandigarh | 0 | 0 | 0 | 0 | 0 |
| 7. | Chhattisgarh | 23 | 23 | 23 | 23 | 27 |
| 8. | Dadra & Nagar Haveli and Diu & Daman | 0 | 0 | 0 | 0 | 0 |
| 9. | Delhi | 5 | 7 | 10 | 27 | 26 |
| 10. | Goa | 0 | 0 | 4 | 6 | 4 |
| 11. | Gujarat | 0 | 35 | 54 | 54 | 54 |
| 12. | Haryana | 5 | 6 | 6 | 6 | 6 |
| 13. | Himachal Pradesh | 0 | 0 | 3 | 3 | 3 |
| 14. | Jammu & Kashmir | 1 | 4 | 4 | 8 | 8 |
| 15. | Jharkhand | 40 | 6 | 34 | 36 | 41 |
| 16. | Karnataka | 13 | 18 | 0 | 0 | 0 |
| 17. | Kerala | 23 | 28 | 0 | 0 | 0 |
| 18. | Ladakh | 0 | 0 | 0 | 0 | 0 |
| 19. | Lakshadweep | 0 | 0 | 0 | 0 | 0 |
| 20. | Madhya Pradesh | 2 | 0 | 1 | 0 | 0 |
| 21. | Maharashtra | 116 | 110 | 111 | 95 | 101 |
| 22. | Manipur | 6 | 6 | 6 | 6 | 6 |
| 23. | Meghalaya | 0 | 0 | 0 | 0 | 0 |
| 24. | Mizoram | 2 | 2 | 2 | 2 | 2 |
| 25. | Nagaland | 1 | 0 | 0 | 0 | 0 |
| 26. | Odisha | 0 | 19 | 0 | 0 | 0 |
| 27. | Puducherry | 0 | 0 | 0 | 0 | 0 |
| 28. | Punjab | 7 | 7 | 7 | 7 | 7 |
| 29. | Rajasthan | 0 | 0 | 0 | 0 | 0 |
| 30. | Sikkim | 2 | 2 | 2 | 2 | 2 |
| 31. | Tamil Nadu | 73 | 74 | 73 | 72 | 72 |
| 32. | Telangana | 29 | 35 | 0 | 0 | 0 |
| 33. | Tripura | 11 | 11 | 3 | 3 | 3 |
| 34. | Uttar Pradesh | 389 | 376 | 372 | 372 | 373 |
| 35. | Uttarakhand | 4 | 4 | 7 | 4 | 4 |
| 36. | West Bengal | 87 | 88 | 88 | 88 | 88 |
| TOTAL | | 907 | 898 | 848 | 851 | 863 |

**STATEMENT REFERRED TO IN REPLY TO PART (B) OF RAJYA SABHA UNSTARRED
QUESTION NO. 2821 FOR ANSWER ON 19.12.2024 REGARDING 'FAST TRACK COURTS'**

List of States/UTs having highest number of functional Fast Track Courts (As on 31.10.2024)

| Sl. No. | Name of State/UT | Number of functional FTCs |
|----------------|-------------------------|----------------------------------|
| 1. | Uttar Pradesh | 373 |
| 2. | Maharashtra | 101 |
| 3. | West Bengal | 88 |